

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

8

T.C.P No. 280/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Ultratech Cement Ltd.
V/s.
Orbit Corporation Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ANIL KATJAN Applicant	Adv. & P.	Sd/- 11.7.2017
2	Ravikiran Aggarwal Chairman		Sd/- 11.7.2017

ORDER

TCP No. 280/I&BP/NCLT/MB/MAH/2017

For having the Corporate Debtor come forward for a settlement, list this matter
for reporting settlement on 11.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)